

**DEMAND FOR ISSUANCE OF A
COMMEMORATIVE STAMP TO
HONOUR POET SUBRAMANYA
BHARATI ON HIS BIRTH CENTENARY**

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Vice-Chairman, Sir, I am very glad for the opportunity I got this day to make a special mention about the great patriotic poet, Subramanya Bharati. The year-long celebrations of the birth centenary of Subramanya Bharati, the great patriotic poet, begin today. He was born on September, 11, 1881 in Tamil Nadu. He was a versatile genius in many languages. He was a versatile poet. The British feared more for the patriotic poems of the great Bharati than for the swords of the revolutionaries. It was his poems which inspired the great revolutionary Wanchinathan to shoot and kill Collector Ash at Kaniyachi near Tirunelveli in Tamil Nadu. It was his poems which inspired the great freedom fighter V. O. Chidambaram Pillai to launch his first navigational Swadeshi Ship, competing with the British, to Sri Lanka it was his poem, which erupted like flames of volcano to inspire thousands of youngsters to brave the British bullets. His indignation over poverty was very remarkable.

His song was:

Thani Oruvanukku Unavillaiyenil
Jagathinai Azhithiduvom'.

This means, if one individual is deprived of food, we will destroy the whole world. Also, his poetic tributes to the Great October Revolution and to the liberation movements in Europe are very very remarkable and so was his great vision. It was he who prophesied about freedom. He also dreamt about freedom. He was the first who gave the slogan, who dreamt about connecting the Ganges with the Cauvery. But he suffered very much at

the hands of the British. Because of this, he had to live most of his life in exile in Pondicherry. He suffered at the hands of the British. He suffered in penury and prosecution, trials and tribulations. Till his last breath, he suffered. As it happens in the case of many others who are remembered only after their death after many years, his contribution came to be recognised. Now, he has been recognised in many other countries. His works have been acknowledged and recognised in Soviet Russia, in France, in England, in Germany and also in Japan." I am also very glad to say, Sir, that the West Bengal Government and the people in Calcutta have decided to erect a statue for Bharati in Calcutta. Therefore, at this juncture, it will be very proper to request the Central Government to release special postage stamps to honour the memory of Bharati, to name the Delhi University after Bharati and also to name the G.T. Express after Bharati, because it was he who dreamt and said that the Ganges should be connected with the Cauvery. Therefore, he should be honoured. For this purpose the G.T. Express can be named after Bharati. The Delhi University can be named after Bharati. This is the wish not only of the people of Tamil Nadu, not only of the Tamil people living abroad, but this is the wish of all those people, of all those citizens, who cherish the heroic freedom struggle. With these words, I conclude. Thank you.

SHRI L. K. ADVANI (Gujarat): Sir, I would strongly endorse what Mr. Gopalsamy has said. I would request the Government not merely to bring out a stamp, but so far as his writings are concerned, his poems are concerned, they should be translated into all the Indian languages. This is the occasion when it should be done because it is his birth centenary. I would strongly plead that something should be done to commemorate the memory of this great patriotic poet.

SHRI HAREKRUSHNA MALLICK (Orissa): A statue should be erected in Delhi.

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): Sir, I support what Mr. Gopalsamy has said.

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Vice-Chairman, I thank you for permitting me to support the proposal made by Mr. Gopalsamy. Subramanya Bharati was a great poet, widely respected throughout India. Early in his life, he came in contact with Shri Aurobindo and was influenced by his revolutionary cult. Not only was he a great poet, he also made significant contributions to our freedom movement, which we should gratefully remember on the occasion of his birth centenary. I do hope that the Government would honour him by issuing a postal stamp in his memory and would also take other suitable steps to perpetuate his memory.

श्री लाडली मोहन मिश्र (मध्य प्रदेश) : श्रीमान, मैं इतना ही निवेदन करना चाहता हूँ कि मैं श्री गोपाल स्वामी साहब के वक्तव्य से पूर्णतः अपने को जोड़ता हूँ और सरकार से निवेदन करता हूँ कि इसको प्रतिष्ठा का सवाल न बताकर इसकी तत्काल आज ही घोषणा कर देनी चाहिए इस पवित्र दिन को और इस सदन की इच्छा बता देनी चाहिए कि बम से बम अपनी ईमानदारी का सबूत यह स्टैम्प निकालकर दें ।

SHRI HAREKRUSHNA MALLICK: One statue should be erected in Delhi.

SHRI SHRIDHAR WASUDEO DHABE: I only want to say..

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): No please, otherwise it will turn into a debate.

SHRI K. K. MADHAVAN (Kerala): I am from Kerala. Malayalam is the sister of Tamil.

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THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): "You want to support Mr. Gopalsamy? All right, you are supporting him; your name will be recorded."

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 14TH SEPTEMBER, 1981.

MR. DEPUTY CHAIRMAN: Now statement regarding Government business for the next week. Shri Sita Ram Kesari.

AN. HON. MEMBER: He is not in his seat.

SHRI HAREKRUSHNA MALLICK: (Orissa): Sir, he has defected.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Are you prepared to take a defector?

SHRI HAREKRUSHNA MALLICK: No.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Then,

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITA RAM KESARI): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 14th September, 1981, will consist of:

(1) Further consideration and passing of the Assam State Legislature (Delegation of Powers) Bill, 1981 and further discussion on the Resolution regarding the disapproval of the Assam Finance (No. II) Ordinance, 1981 (Assam Ordinance No. IV of 1981).

(2) Consideration and return of the following Bills, as passed by Lok Sabha:

(a) The Appropriation (Railways) No. 5 Bill, 1981.

(b) The Appropriation (No. 8) Bill, 1981.